

last Budget, the Railway Minister said that he wanted the original Shah Nawaz Committee Report by one month, that it took about 5 months to send the report and later that it was sent to this Committee? I want to know the specific reason why the original Shah Nawaz report was referred to the subsequent Shah Nawaz Committee?

**Shri Alagesan:** The Committee of the National Railway Users Consultative Council met subsequently and wanted to be associated with the examination of the report. So some Members of that Committee were associated with the examination. That is the reviewing Committee's report which is at present under examination. We propose to expedite the examination and take action.

**Shri T. B. Vittal Rao:** By what time will these recommendations be finalised?

**The Minister of Railways and Transport (Shri L. B. Shastri):** I do not think it should take more than a month. I may also add that the Shah Nawaz Committee were asked to submit their report in three months and they submitted their report. They did not delay.

**Shrimati Tarkeshwari Sinha:** May I know whether the recommendations concerning departmental catering in railways have also been implemented by the Railway Board, and if so, in how many stations departmental catering has been started?

**Shri L. B. Shastri:** These are two entirely different things. This question relates to the Accidents Enquiry Committee. The hon. Member is asking about the Catering Committee.

#### Thermal Environment Health Consultant

\*349. **Pandit D. N. Tiwary:** Will the Minister of Labour be pleased to state:

(a) whether it is a fact that an American Expert by name Dr. W. F. Ashe has been appointed as Thermal Environment Health Consultant; and

(b) if so, the terms of his appointment?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes.

(b) His appointment is for a period of two years. The pay, cost of passage and allowances will be borne by the U.S. authorities and the cost of internal travel and secretarial assistance only will be met by the Government of India. I may however add that as Dr. Ashe had to attend to some important work in the U.S.A., he has already left India and may come back as and when required.

**Pandit D. N. Tiwary:** Has he given any proposal to increase the efficiency of textile labourers? He came here in order to ascertain whether Indian labourers, in certain conditions, work better. Has he given any report?

**The Minister of Labour (Shri K. K. Desai):** This question will be examined from the environment point of view. If the proper specifications laid down for good working conditions are ensured, efficiency will rise.

**Pandit D. N. Tiwary:** May I know whether the Government proposes to have a new data prepared for the workers to compile a new code of behaviour or something like that?

**Shri K. K. Desai:** We will await the report of this expert.

#### FAMILY PLANNING CENTRES

\*350. **Shri Ibrahim:** Will the Minister of Health be pleased to refer to the reply to unstarred question No. 927 given on the 30th September, 1954 and state the number of Family Planning Centres opened in different States and the progress made by them so far?

**The Deputy Minister of Health (Shrimati Chandrasekhar):** The information is still being collected from the State Governments and will be laid on the Table of the House as soon as it is available.

**Shri Ibrahim:** May I know the number of persons served by these centres?

**Shrimati Chandrasekhar:** I would not be able to state the number of persons. The States that have asked for funds, Cutch, Orissa, West Bengal, Madhya Pradesh, Madras, have been sanctioned funds. A few more States have come in. Thirty-four such centres are to be established and that is under the consideration of the Government.

**Shri Nageshwar Prasad Sinha:** What efforts have so far been made to combat the shyness of the rural folk so far as propagation of family planning is concerned?

**The Minister of Health (Rajkumari Amrit Kaur):** Health education is being carried on as far as we can. The centres that are being opened are catering to the rural population also.

**Shri S. C. Samanta:** May I know whether any State-wise grants for training centres have been made? If so, how much out of the sum of Rs. 30 lakhs allotted by the Planning Commission has been given?

**Rajkumari Amrit Kaur:** It all depends upon how much the States ask for. As my colleague said just now, five States had asked for moneys and Rs. 1,50,000 have been sanctioned. Other proposals for a sum of Rs. 1,50,000 have come and sanction is going to be issued shortly.

#### RAILWAY EMPLOYEES

\*314. **Shri Sadhan Gupta:** Will the Minister of Railways be pleased to state:

(a) whether Railway employees whose services are terminated on account of their suffering from tuberculosis, are eligible for re-appointment, if and when they recover; and

(b) if so, whether such employees on such re-appointment are given the benefit of their past services?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes, on their being certified by T.B. Specialists after treatment as non-infective and fit for work.

(b) When such persons are re-employed in permanent posts they are confirmed out of turn provided they were permanent before. If they were only temporary before, they are confirmed in their turn counting their previous service also for this purpose only. Pay on re-appointment is so fixed that as far as possible there is no sharp diminution in emoluments from what they were drawing at the time of their discharge from Government service.

**Shri Sadhan Gupta:** May I know what is the reason for not giving them all the benefits of their past service, since they did not quit service on account of any fault of theirs?

**Shri Alagesan:** It cannot be any fault of theirs. They were definitely unfit because they were suffering from T.B. This refers to cases where the maximum leave has been availed of. That would be five years in the case of permanent employees. After return, if they are certified to be fit, this concession is shown to them and if they are taken back their past services are counted. They are promoted out of turn.

**Shri Nambiar:** May I know.....

**Mr. Speaker:** The Question-Hour is over.

**Shri Nambiar:** There is half a minute more.

**Mr. Speaker:** Order, order. I have said that it is over.

#### Short Notice Question and Answer

##### STRIKE BY D.T.S. WORKERS

**S.N.Q. No. 2. Shri Dabhi:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that public transport in Delhi was paralysed on Sunday, the 21st November, 1954, and that most of the Delhi Transport Service buses did not ply in the city;

(b) whether the above state of affairs still continues;